

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 4111 of 2020

Bhuteshwar Prasad Shaw ... Petitioner

Versus

Union of India through CBI ... Opposite Party

---

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

---

For the Petitioner : Mr. Indrajit Sinha, Advocate

For the CBI : Mr. Rajiv Sinha, Advocate

---

Order No. 02

Dated 29<sup>th</sup> July, 2020

Let this case be listed after two weeks as prayed for.

(RONGON MUKHOPADHYAY,J.)

MK